

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) No. 05 of 2021

IN THE MATTER OF:

Mr. Chandrasekaran Ananthanarayanan

...Appellant

Vs.

Registrar of Companies, Chennai

...Respondent

Present:

For Appellant: Mr. R.L. Sinha, Advocate.

For Respondent: Mr. P.S. Singh (Senior Panel Counsel, Union of India) and Ms. Annu Singh, Advocates.

ORDER

(Through Virtual Mode)

19.03.2021: Mr. P.S. Singh Learned Counsel appearing on behalf of the Respondent seeks and is granted four weeks time to file 'Reply Affidavit'.

Appellant Counsel is directed to provide the complete 'Appeal Paper Book' to the Respondent Counsel.

Let the matter be fixed 'For Admission (After Notice)' on **20th April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/bm